

ITEM NO.MM-801

COURT NO.1

SECTION - IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SI.A.No.46797/2017, D.No.46481/2017 IN CIVIL APPEAL No.4060 OF 2009

MODERN DENTAL COLLEGE AND RESEARCH CENTRE & ORS.

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

WITH

WP(C)No.408/2017

WP(C)No.411/2017

WP(C)No.480/2017

WP(C)No.468/2017

Date : 03/07/2017 These applications/petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR.JUSTICE D.Y.CHANDRACHUD

For Appellant(s) Mr.Mukul Rohtagi, Sr.Adv.
Ms.Ranjeeta Rohatgi, Adv.Mr.A.Sharan, Sr.Adv.
Mr.Avijit Mani Tripathi, Adv.
Mr.Amit Kumar, Adv.
Ms.Rekha Bakshi, Adv.Mr.A.Sharna, Sr.Adv.
Mr.Ranjan Kumar Pandey, Adv.
Mr.Kaushal Pati Gautam, Adv.
Mr.Sandeep Bisht, Adv.For Respondent(s) Mr.Arvind P.Datar, Sr.Adv.
Mr.Pratap Venugopal, Adv.
Ms.Niharika, Adv.
Mr.Aman Shukla, Adv.
Mr.Anuj Sarma, Adv.
Ms.Kanika Kalaiyarasan, Adv.
For M/s K.J.John & Co., Adv.

Upon being mentioned the Court made the following

O R D E R

List on 05.07.2017.

Tag all connected matters.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RENUKA SADANA)
ASSISTANT REGISTRAR